

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/223/2021 in CP(IB) No.574/7/HDB/2019
NAME OF THE COMPANY	Priyaranjani Fobres Ltd
NAME OF THE PETITIONER(S)	Stressed Assets Stabilisation Fund (SASF)
NAME OF THE RESPONDENT(S)	Priyaranjani Fobres Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the financial Creditor appeared via video conference.

Learned counsel for corporate debtor appeared via video conference.

Pleadings are completed.

Matter stands adjourned for hearing on 02.09.2021.

-sdh-

MEMBER (T)

-sdh-

MEMBER(J)

Pavani